

Meeting No. 05 of AM-19 of EXIM Facilitation Committee (EFC) was held on 24.08.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Ritesh Kumar, US (Prov.I), PM Division, MHA
- (ii) Shri Baljit Singh, US (Prov.II), PM Division, MHA
- (iii) Dr. Anup Kainthola, Q.I. (Trade), DAHD&F
- (iv) Shri Nand Lal, Consultant, DIPP
- (v) Shri O.P. Sharma, Consultant (Technical) D/o C&PC
- (vi) Shri Dinesh Kumar Singh, ASO, HSMD Division, MoEF&CC
- (vii) Shri S.P. Roy, Jt.DGFT, DGFT
- (viii) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was 285. The Committee approved 62 cases, rejected 11 cases, closed 101 cases & deferred 111 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated. The committee also decided to close those cases where applicants have not been responding or Technical Authorities have yet not granted NOC due to pending site visits or policy deliberations at their end. These cases would however be re-opened and placed before the Committee, once inputs are received in the matter. The Committee also decided that cases which are closed by it, will however continue to be monitored by the Ministries concerned and will continue to reflect as pending in their account.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status	
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)						
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016. However, there is no response from DAHD&F or MoEF&CC. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.</i>	DAHD&F
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.16 and 11.11.16. However, there is no response from DAHD&F or MoEF&CC. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F and MoEF&CC</i>	DAHD&F

3.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Approved, as recommended by DAHD&F vide OM No. 110- 106/2016 (NF-T) dated 09.02.17, subject to NOC from MoEF&CC.
RA Mumbai may issue the import authorization to the applicant for import of Exotic Macaw Parakeet Birds from GCA for a proportionate CIF value as per the condition mentioned in the DAHD&F OM No. 110-106/2016 (NF-T) dated 09.02.17 and NOC of MoEF&CC. RA may issue the import authorization after obtaining valid NOC of MoEF&CC(WL) from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DAHD&F or MoEF&CC(WL). The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
4.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MoEF&CC (WL) on 15.12.16. However, there is no response from DAHD&F or MoEF&CC. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F and MoEF&CC.</i>
5.	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrill us Sphnix), 5 nos of Lemur(Lemur catta) and 1no. of Cassowary (casuarus bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016. However, there is no response from DAHD&F or MoEF&CC. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F and MoEF&CC.</i>
6.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017. However, there is no response from DAHD&F. <i>The Committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F..</i>
7.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17. has sought information from the firm. The committee noted that response is not forthcoming from the firm. It accordingly decided to close the case.
8.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.01.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.17 has sought information from the firm. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further

					<i>developments in the matter.</i>
9.	M/s. Umino Aquarium & Pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.7.17. Again sent for comments to DAHD&F on 27.10.2017. However, there is no response from DAHD&F. The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.
10.	M/s. Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017. Comments sought from DAHD&F on 12.05.17. However, there is no response from DAHD&F. The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.
11.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017. However, there is no response from DAHD&F. The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.
12.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017. DAHD&F vide OM dated 19.07.2017 has sought information from the applicant. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.
13.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17. Matter is under consideration in the MoEF&CC and DAHD&F. However, comments are not forthcoming from DAHD&F and MoEF&CC The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F and MoEF&CC.
14.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17. Matter is under consideration in the MoEF&CC and DAHD&F.

					However, comments are not forthcoming from DAHD&F and MoEF&CC <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F and MoEF&CC.</i>
15.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	09.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	Nil	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017. Matter is under consideration in MoEF&CC(WL). As comments are not forthcoming from MoEF&CC(WL) the, <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from MoEF&CC.</i>
16.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110-122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.</i>
17.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.
18.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017. The committee noted that the matter is under consideration in DAHD&F. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.</i>

19.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Recommended by DAHD&F vide OM No. F.No 110-106(NF-T) dated 29.06.2018. MoEF&CC(WL) vide OM No. 3-74/2017/WL dated 05.01.2018 has sought information from the applicant, communicated to the firm on 15.02.2018. The same is still awaited from the firm. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.
20.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.09.17 and from MoEF&CC on 26.04.2018. The representative of DAHD&F has informed that they are examining the matter. Thus, comments are not forthcoming from DAHD&F. Accordingly, committee decided to close the case until further developments in the matter.
21.	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500 Nos. Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110-122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report. The committee noted that the matter is under consideration in DAHD&F. The committee accordingly decided to close the case for now and reopen it only when inputs are received from DAHD&F.
22.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	3,83,000 Nos. of Ornamental Fishes	31.45	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 10.05.2018.
RA Mumbai may issue the import authorization to the applicant for import of 3,83,000 Nos. of Ornamental Fishes (as per ANF-2M) from Malaysia, China, Singapore, Indonesia, Taiwan, Hongkong, Tanzania, Srilanka, Brazil, Colombia, Peru, Phillipines, Thailand for a CIF value Rs.31,45,680/- (USD 46,260) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 10.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
23.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017. The committee noted that the matter is under consideration in DAHD&F. The committee accordingly decided to close the case for now and reopen it only when inputs are received from

					DAHD&F.	
24.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110-116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018. The same has been sent of DAHD&F. The committee noted that the applicant informed the representative of DAHD&F that the application is not submitted by her. Accordingly, committee decided to close the case.	
25.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	Comments sought from DAHD&F on 23.01.2018. Matter under examination in DAHD&F.	
26.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Nos. of Ornamental fishes	10.00	Comments sought from DAHD&F on 23.01.18. Matter under examination in DAHD&F	
27.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18. Matter under examination in DAHD&F.	
28.	M/s. Wmmc India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.	
29.	Mrs. Veena Suresh Shetkar, Mumbai 01/53/8/19472/AM18/V-27/IC	06.02.18	01 no. of Indian Green Parrot	NA	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018. MoEF&CC vide OM No. 3-56/2018/WL dated 23.5.2018 has sought certain information from the firm. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.	
30.	M/s. Ashraf Hassan N.K. Ernakulam 01/53/8/1943/AM18/A-68/IC	06.02.18	12 Live birds (6 nos. Ara Macau 06 nos. Ara Clhororptera)	9.48	Approved as recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018 and 3.05.2018, subject to NOC from MoEF&CC.	
RA Cochin may issue the import authorization to the applicant for import of Live Birds from Surinam for a proportionate CIF value as per the condition mentioned in the DAHD&F OM No. 110-104/2016 (NF-T) dated 13.04.2018 and 3.05.2018 and NOC of MoEF&CC RA may issue the import authorization after obtaining valid NOC of MoEF&CC(WL) from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DAHD&F and MoEF&CC(WL). The enclosures will be sent by e-mail to the applicant and RA Cochin.						
31.	M/s. Auto Gas Energy India Ltd, Kerala	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	Comments sought from DADH&F on 13.02.2018. Matter under	

	01/53/8/16872/AM18/A-69/IC				examination in DAHD&F.
32.	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/J-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018. Matter under examination in DAHD&F.
33.	M/s. Varun Kuttaritunary, Kerala 01/53/8/20524/AM18/V-30/IC	13.02.18	543000 Nos. of Ornamental Fishes	60.00	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 29.08.18
RA Cochin may issue the import authorization to the applicant for import of 5,43,000 Nos. of Ornamental Fishes (as per ANF-2M) of from Indonesia, Srilanka, Vietnam, Malaysia, Thailand, Singapore, Japan, South Korea, Taiwan, Philippines, China, Hong Kong, for a CIF value Rs. 60,00,00/- (USD \$ 92,307.69) subject to the conditions mentioned in the by DAHD&F vide OM 110-103/2016 (NF-T) dated 29.08.18 besides other user conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
34.	M/s. Ian Thomas Johnstone, Jaipur 01/53/8/24240/AM18/I-33/IC	14.03.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F on 15.03.2018. DAHDF vide letter dated 4.5.2018 has sought certain information from the applicant. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.
35.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18. Matter under examination in DAHD&F.
36.	M/s. Modern Pet Centre, Kolkata 01/53/8/22706/AM18/M-43/IC	28.02.18	5000 Nos. of Exotic Red Ear Slider Turtle	7.82	Comments sought from DAHD&F and MoEF&CC(WL) on 09.03.18 and 14.3.2018. MoEF&CC(WL) vide OM dated 21.5.2018 has sought certain information from the firm. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.
37.	M/s. Jai Research Foundation , Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018. The committee decided to seek utility of 128 Nos. of Beagle Dogs from the applicant. The representative of DAHD&F informed the committee that information from the firm has been received. Matter under examination in DAHD&F
38.	M/s. P&P Fish Factory India, Chennai 01/53/8/27998/AM19/P-2/IC	17.04.18	22,00,000 Qty. of Ornamental Fishes	298.18	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 20.08.2018
RA Chennai may issue the import authorization to the applicant for import of 22,00,000 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand for a CIF value Rs.2,98,18,750/- (USD 4,58,750) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 20.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					

39.	M/s. New Aqua Palace, Chennai 01/53/8/28360/AM19/N-1/IC	18.04.18	6,93,000 Nos. of Ornamental Fish	131.9	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 20.08.2018
RA Chennai may issue the import authorization to the applicant for import of 6,93,000 Nos. of Ornamental Fishes (as per ANF-2M) from Singapore, Taiwan, Thailand, Indonesia, Srilanka, China, Malaysia, Japan, Philippines for a CIF value Rs.1,31,92,900/- (USD 2,00,500) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 20.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
40.	M/s. The Colors Chennai 01/53/8/28567/AM19/T-5/IC	20.04.18	165000 Nos. of Ornamental Fish	71.37	Comments sought from DAHD&F on 08.05.2018. Matter under examination in DAHD&F.
41.	M/s. Pet Links, Pune 01/53/8/29033/AM19/P-4/IC	26.04.18	460000 Nos. of Ornamental Fishs	46.00	Comments sought from DAHD&F on 02.05.18. Matter under examination in DAHD&F.
42.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	DAHD&F vide e-mail dated 12.07.2018 has sought certain information from the firm.
43.	M/s. Sathyajit Radhakrishnan, Bangalore 01/53/162/Misc/AM19/S-9/IC	27.04.18	01 No. of Pet Dog	.05	DAHD&F vide OM No. 110-104/2016 (NF-T) dated 25.05.18 has sought information from the firm. The committee noted that no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter.
44.	M/s. The Other Aquarist, Villupuram 01/53/8/29369/AM19/T-6/IC	01.05.18	302500 Nos. of Live ornamental Fish	46.00	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 20.08.2018
RA Pudducherry may issue the import authorization to the applicant for import of 3,02,500 Nos. of ornamental Fishes from Argentina, Australia, Brazil, Vietnam, Bolivia, Bulgaria, Burundi, Canada, China, Colombia, Germany, Hong Kong, Japan, Israel, Indonesia, Madagascar, Kenya, Malawi, Peru, Philippines, Singapore, USA, Sri Lanka, Malaysia, Taiwan, Thailand, Tanzania, Turkey, UK, Venezuela for a CIF value Rs.30,64, 750/- (USD 47,150) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 20.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pudducherry.					
45.	M/s. Prashant N. Gunjalkar, Mumbai 01/53/8/29498/AM19/P-7/IC	03.05.18	10 Nos. of Riding Horse	45.00	DAHD&F vide OM No. dated 29.06.18 has sought certain information from the firm. The committee noted that response is awaited from the firm. Accordingly, committee decided to close the case until further developments in the matter.
46.	M/s. Alzaim International Exports LLP, Kerala 01/53/8/29742/AM19/A-12/IC	04.05.18	10000000 No. of Live Milky Fish Fry	28.77	DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.08.18 has informed that the application is not in the prescribed format for import of live aquatic organisms into India. DGFT may advise the applicant to submit the application in the prescribed format. DGFT has informed the same to the firm.

47.	M/s. Track Supreme Stud, Chandigarh 01/53/8/31671/AM19/T-11/IC	23.05.18	01 no. of Station (male) 02 Nos. of Broodmares (female)	55.00	Comments sought from DAHD&F on 05.06.2018. Matter under examination in DAHD&F.
48.	M/s. Ranjan Banerji Bangaluru 01/53/8/30658/AM19/R-8/IC	25.05.18	01 no. of Dog	.005	Comments sought from DAHD&F on 25.05.2018. Matter under examination in DAHD&F.
49.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments sought from DAHD&F on 04.05.2018. Matter under examination in DAHD&F.
50.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/32083/AM19/I-4/IC	28.05.18	06 Nos. of Mice	.5	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 29.08.18
RA Pune may issue the import authorization to the applicant for import of 06 Nos. of Mice from USA for a CIF value Rs.5,000/- (USD 77) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
51.	M/s. Institute of Microbial Technology Chandigarh 01/53/32965/AM19/I-6/IC	01.06.18	42 Nos. of Mice	17.32	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 29.08.18
RA Chandigarh may issue the import authorization to the applicant for import of 42 Nos. of Mice (as per ANF-2M) from USA/UK for a CIF value Rs.17,32,820/- (USD 25,462.06) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
52.	M/s. Rishabh Dixit, Ghaziabad 01/53/8/32962/AM19/R-9/IC	01.06.18	Ornamental Fish	73.60	Comments sought from DAHD&F on 07.06.2018. Matter under examination in DAHD&F.
53.	M/s. Institute of Life Sciences, Bhubaneswar 01/53/8/33125/AM19/I-5/IC	04.06.18	24 Nos. of Mice	Nil	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 29.08.18
RA Cuttack may issue the import authorization to the applicant for import of 24 Nos. of Mice (as per ANF-2M) from Switzerland for a CIF value Nil for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
54.	M/s. Shree Aquarium Chennai 01/53/8/33205/AM19/S-28/IC	05.06.18	Ornamental Fish	86.51	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 20.08.2018
RA Chennai may issue the import authorization to the applicant for import of 23,79,000 Nos. of Ornamental Fishes (as per ANF-2M) of from Brazil, Germany, China, Hongkong, Indonesia, Japan, Malaysia, Philippines, Singapore, Srilanka, Taiwan, Thailand, USA, Maldives, Mauritius, Madagascar, Australia, Israel, Tanzania, Kenya, Burundi, Congo, Denmark, Peru, Nigeria, Turkey, Bangladesh for a CIF value Rs. 86,51,610/- (USD \$ 1,28,172) subject to the conditions mentioned in the by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 20.08.2018 besides other user conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
55.	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/33681/AM19/G-13/IC	09.06.18	400 Nos. of Rats (male & female) and 200Nos. of Mice female	119.38	Comments sought from DAHD&F on 13.06.2018. Matter under examination in DAHD&F.

56.	M/s. Nitta Gelatin India Ltd, Kerala 01/53/8/34598/AM19/N-10/IC	19.06.18	300000 Kgs. of Processed / Demineralised Fish Scales	1084.9	Comments sought from DAHD&F on 26.06.2018. Matter under examination in DAHD&F.
57.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/34582/AM19/M-12/IC	19.06.18	1,00,000 nos. of Ornamental Fish	30.00	Comments sought from DAHD&F on 28.06.2018. Matter under examination in DAHD&F.
58.	M/s. Lupin Ltd, Mumbai 01/53/8/34842/AM19/L-6/IC	21.06.18	7080 Nos. of Mice & Rat	1721.9	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 29.08.18
RA Mumbai may issue the import authorization to the applicant for import of 7080 Nos. of Mice [Mice-600 nos. and Rats-6480 nos.] [as per ANF-2M] from USA/UK/Germany for a CIF value of Rs. 17,21,98,563/- (USD 2537929.69) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
59.	M/s. Grandkoi Pond and Garden LLP, Hyderabad 01/53/8/34972/AM19/G-16/IC	22.06.18	5000 Kgs. of Mixed Kois (cyprinus carpio)	135.20	Permission has been granted to the firm vide letter dated 23.08.18 as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 20.08.2018. [Ex-post facto approval]
60.	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/E/AM19/G-17/IC	04.07.18	2800 Nos. of mice (male & female)	282.10	Comments sought from DAHD&F on 05.07.2018. Matter under examination in DAHD&F.
61.	M/s. Ayasha Radmanish, Canada 01/53/8/E/AM19/A-18/IC	04.07.18	01 no. of Dog	.75	Comments sought from DAHD&F on 05.07.2018. Matter under examination in DAHD&F.
62.	M/s. The Director National Institute of Immunology, New Delhi 01/53/8/E/AM19/T-16/IC	12.07.18	04 No. of Mice (Female & Male)	12.02	Comments sought from DAHD&F on 17.07.2018. Matter under examination in DAHD&F.
63.	M/s. Poonawala Estates Stud & Agri Farm P.Ltd, Pune 01/53/8/E/AM19/P-12/IC	14.07.18	2 Nos. of Broodmare	100.00	Approved as recommended by DAHD&F vide OM No. 110- 102/2016 (NF-T) dated 29.08.18
RA Pune may issue the import authorization to the applicant for import of 02 Nos. of Broodmares from UK/Ireland/USA/Canada/France for a CIF value of Rs. 1,00,00,000/- (USD 1,43,472) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T) dated 29.08.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
64.	M/s. Regional Centre Biotechnology , Faridabad 01/53/8/E/AM19/R-11/IC	15.07.18	10 Nos. of Mpf4KO mice 10 Nos. of Hpf4/Mpf4KO mice	.013	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 29.08.18
CLA New Delhi may issue the import authorization to the applicant for import of 20 Nos. of live mice (10 mice-Mpf4KO and 10 mice- Hpf4/Mpf4KO) from USA for a CIF value of Rs. 1,340/- (USD 20) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
65.	M/s. Regional Centre Biotechnology Faridabad 01/53/8/E/AM19/R-12/IC	15.07.18	66 nos. of Mice	17.83	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 29.08.18

CLA New Delhi may issue the import authorization to the applicant for import of 66 Nos. of live mice (as per ANF-2M) from USA for a CIF value of Rs. 17,83,033.91 (USD 26,478.08) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

66.	M/s. Regional Centre Biotechnology Faridabad 01/53/8/E/AM19/R-13/IC	15.07.18	02 no of Mice	3.96	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 29.08.18
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of live mice (as per ANF-2M) from USA for a CIF value of Rs. 3,96,161.22 (USD 5,883) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
67.	M/s. Jyoti Chaurasia 01/53/8/E/AM19/J-4/IC	16.07.18	01 no of Dog	Nil	Comments sought from DAHD&F on 16.07.2018. DAHD&F vide OM No. 110-104/2016-(NF-T) dated 01.06.18. Reply from the firm is awaited. The committee noted that response is still awaited from the firm. Accordingly, committee decided to close the case until further developments in the matter.
68.	M/s. Pawan Preet Singh , Dhillon, Punjab 01/53/8/E/AM19/P-13/IC	20.07.18	2 Nos. of Stallions and 4 Nos. of Broodmare	69.00	Comments sought from DAHD&F on 25.07.2018. Matter under examination in DAHD&F.
69.	M/s. Translational Health Science and Technology Institute, Faridabad 01/53/8/E/AM19/T-18/IC	23.07.18	40 nos. of Mice	.18	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 27.08.18
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of live mice (as per ANF-2M) from USA for a CIF value of Rs. 18,724 for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 27.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
70.	M/s. Southern Whales Exports & Import P. Ltd, Chennai 01/53/8/36370/AM19/S-35/IC	24.07.18	Vension Meat	100.91	Though comments were sought from DAHD&F on 24.07.2018 the committee in the meeting decided to reject such requests.
71.	M/s. Kanwarjit Singh 01/53/8/E/AM19/K-9/IC	24.07.18	2 Nos. of Stallions and 04 nos. of Mares	69.00	Comments sought from DAHD&F on 25.07.2018 Matter under examination in DAHD&F.
72.	M/s. Parambans Romana, Faridkot 01/53/8/E/AM19/P-14/IC	24.07.18	02 Nos. of stallions and 04 nos. of mares	69.00	Comments sought from DAHD&F on 25.07.2018 Matter under examination in DAHD&F.
73.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/E/AM19/S-43/IC	25.07.18	50 nos. of Mice	11.10	Comments sought from DAHD&F on 31.07.2018 Matter under examination in DAHD&F.
74.	M/s. Sarda Dairy & Food Products Ltd, Raipur 01/53/8/E/AM19/S-42/IC	26.07.18	200 MT of Bovine Semen	48.20	Comments sought from DAHD&F on 30.07.2018. DAHDF vide e-mail dated 8.8.2018 has sought certain information from the firm.

75.	M/s. Huzefa International, Panwel 01/53/8/33674/AM19/H-14/IC	01.08.18	02 Nos. of Rabbits	69.00	Comments sought from on 02.08.2018	DAHD&F
76.	M/s. Jawahar Lal Nehru Centre for Advanced Sci, Res, Bangalore 01/53/8/E/AM19/J-5/IC	06.08.18	20 Nos. of Mice	32	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 29.08.18	
RA Bangalore may issue the import authorization to the applicant for import of 20 Nos. of live mice (as per ANF-2M) from France for a CIF value of Rs. 32,000/- (Euro 400) for R&D purpose subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.						
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)						
77.	M/s. Usher Eco Power Limited, Mumbai 01/53/162/MISC/AM17/U- 3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	Approved as recommended by DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 subject to NOC from MoEF&CC.	
RA Mumbai may issue the import authorization to the applicant for import of Rice Husk Ash from USA for a proportionate CIF value as per the condition mentioned in the DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 and NOC of MoEF&CC as well as with actual user condition besides other usual condition of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC (WL). The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
78.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Approved as recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17, subject to NOC from MoEF&CC.	
RA Mumbai may issue the import authorization to the applicant for import of Scrap of Waste Rubber Tyres/tubes (shredded/1-cut/2-cut/3-cut) from UK for a proportionate CIF value for manufacture of crumb rubber as per the condition mentioned in the DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 and NOC of MoEF&CC as well as with actual user condition besides other usual condition of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC(WL) from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC(WL). The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
79	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S- 107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Approved as, recommended by DIPP vide OM No. 9/20/2017- TSW/49 dated 10.04.17, subject to NOC from MoEF&CC.	
RA Mumbai may issue the import authorization to the applicant for import of Battery Plate/Lead Scrap (ISRI Code RAINS), from GCA for a proportionate CIF value as per the condition mentioned in the DIPP vide 9/20/2017-TSW/49 dated 10.04.17 and NOC of MoEF&CC as well as with actual user condition besides other usual condition of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC(WL). The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
80	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to reject the request as Municipal Waste is Prohibited for import under Schedule VI of Hazardous Waste Rules, 2016.	

81	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to reject the request as Municipal Waste is Prohibited for import under Schedule VI of Hazardous Waste Rules, 2016.
82	M/s. Sundaram Industries P. Ltd Chennai 01/53/8/7278/AM18/S-63/IC	25.10.17	750 MT of Used Industrial Solid Tyres	199.50	Approved as, recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018, subject to NOC from MoEF&CC.
RA Mumbai may issue the import authorization to the applicant for import of used Industrial Solid tyres from GCA for a proportionate CIF value as per the conditions mentioned in the DIPP vide 9/1/2018-TSW dated 21.02.2018, subject to NOC from MoEF&CC and NOC of MoEF&CC as well as with actual user condition besides other usual condition of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC(WL). The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
83	M/s. Jyoti Industries, Nanded , Maharashtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	Comments sought from MoEF&CC on 16.02.2018. DIPP vide OM No. 9/6/2018-TSW dated 01.03.2018 has sought information from the firm. The committee noted that there is no response from the firm. Accordingly, committee decided to close the case until further developments in the matter
84	M/s. Gorakhnath Bricks Industriest, Khandwa Madhya Pradesh 01/53/20011/AM18/G-42/IC	09.02.18	Scrap Shredded/Cut Tyres	153.48	Comments sought from MoEF&CC on 14.03.2018. DIPP vide OM No. 9/15/2018 dated 05.04.2018 has sought information from the firm. The same has been conveyed to the firm on 12.04.2018. The committee noted that there is no response from the firm. Accordingly, committee decided to close the case until further developments in the matter.
85	M/s. Pilot Industries Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	19.03.18	5000 MTs of Lead Scrap Drain Batteries "RAINS"	NA	DIPP vide OM No. 9/13/17-TSW/23 dated 25.5.2018 has sought certain information from the firm. The committee noted that there is no response from the firm. Accordingly, committee decided to close the case until further developments in the matter.
86	M/s. Sagitta, Mumbai 01/53/8/26230/AM19/S-4/IC	04.04.18	15000 MTs. of Used Rubber Tyre	780.00	Approved as recommended by DIPP vide letter No. 9/19/2018-TSW dated 1.5.2018 and MoEF&CC vide OM No. 23/4/2018-HSMD dated 10.08.2018
RA Mumbai may issue the import authorization to the applicant for import of 15000 MT of used rubber tyres scrap, non-radial/radial tyres Scrap (multiple cuts/shreds/press baled) for manufacturing of rubber chips from GCA for a CIF value					

Rs.7,80,00,000/- (USD12,00,000) subject to the conditions mentioned in the MoEF&CC OM No. 23/4/2018-HSMD dated 10.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
87	M/s. Icon Industries, Bhilai, Chhattisgarh, 01/53/8/27647/AM19/ I-1 /IC	13.04.18	30000 MTs of Used Rubber Tyre with Multiple Cut	1365.0	Approved as recommended by DIPP vide letter No. 9/24/2018-TSW dated 9.07.2018 and MoEF&CC vide OM No. 23/10/2018/HSMD dated 10.08.2018
RA Raipur may issue the import authorization to the applicant for import of 27,000 MT of used rubber tyre scrap with multiple cut or single cut or press baled with cut or loose form with cut for manufacturing of crumb rubber/rubber granules from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23/10/2018-HSMD dated 10.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur.					
88	M/s. Citrine Resources P. Ltd, Mumbai 01/53/8/30127/AM19/C-2/IC	09.05.18	20000 MT of Old & Used Rubber Tyre	1320.0	Approved as recommended by DIPP vide OM No. 9/31/2018-TSW dated 31.07.2018, subject to NOC from MoEF&CC.
RA Mumbai may issue the import authorization to the applicant for import of old and used rubber tyre scrap (cut/shredded/baled press) from GCA for a proportionate CIF value for manufacture of rubber mulch (chips) as per the conditions mentioned in the DIPP OM No. 9/31/2018-TSW dated 31.07.2018 and NOC of MoEF&CC as well as with actual user condition besides other usual condition of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
89	M/s. Aradhya Eco Green Industries LLP, Mumbai 01/53/8/30132/AM19/A-10/IC	09.05.18	50000 MT of Old & Used Rubber Tyre	3300.0	Comments sought from MoEF&CC on 10.05.2018. DIPP vide OM No. 9/38/2018-TSW dated 07.06.2018 has sought information from the firm. The committee noted that the firm is still to respond. Accordingly, committee decided to close the case until further developments in the matter.
90	M/s. Pahwa Manufacturers, Sitapur 01/53/8/30189/AM19/P-8/IC	10.05.18	40.0 Lacs Pcs. Of Primers & 10.0 Lacs Pcs. Of plastic cases without primer	70.84	Comments sought from DIPP 05.06.2018. PESO(DIPP) vide letter No. E-25(38)Import/Pol/2018 has sought certain information from the firm. The committee noted that there has been no response from the firm. Accordingly, committee decided to close the case until further developments in the matter.
91	M/s. Marudhar Industries Ltd, Ahmedabad 01/53/8/30730/AM19/M-6/IC	15.05.18	44000 Kgs. OF aluminum Scrap	17.68	Comments sought from MoEF&CC on 05.06.2018. DIPP vide OM No. 9/48/2018-TS dated 06.07.2018 has conveyed that comments may be sought from M/o Mines. The committee noted that as per Para 2.54 (a) & (b) of FTP, 2015-20, Aluminium Scrap, under Exim Code 76020010 is free subject to Pre-shipment Inspection Certificate from DGFT approved

					Pre-Shipment Inspection Agency. Accordingly, the importer may take necessary action and the committee decided to close the case.
92	M/s. Vinora Industries, Chennai 01/53/8/34948/AM19/V-13/IC	10.07.18	8000 MT. of Rubber Tyres Scrap (multi-cuts/shredded/pres sed/baled/powder/ granuels other than hard rubber)	6.40	Approved as recommended by DIPP vide OM No. 9(63)/2018-TSW dated 08.08.2018 and MOEF vide OM No. 23-136/2014-HSMD dated 3.5.2018
RA Chennai may issue the import authorization to the applicant for import of 8000 MT of rubber tyre scrap (multicuts, shredded/press baled/powder granules other than hard rubber) from GCA for a CIF value of Rs.4,22,40,000/- (USD 6,40,000) for manufacture of crumb rubber, reclaimed rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-136/2014-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
93	M/s. Nine Seas Rubber India, Delhi 01/53/8/E/AM19/N-13/IC	12.07.18	26000 MT of Old & Used Rubber Tyres & Butyl Tubes Scrap	1365.0	Approved as recommended by DIPP vide OM No. 9/58/2018-TSW dated 13.08.18 and MoEF&CC vide OM No. 23/52/2018-HSMD dated 10.08.2018
CLA New Delhi may issue the import authorization to the applicant for import of 26,000 MT of old & used rubber tyres & Butyl Tubes Scrap (Pressed/baled/shredded/multi cuts) from GCA for a CIF value of Rs.13,65,00,000/- (USD 19,50,000) for manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23/52/2018-HSMD dated 10.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
94	M/s. Classic Marble Co. P. Ltd, Mumbai 01/53/8/E/AM19/C-12/IC	12.07.18	1000 MT of Rough Marble Aggregate Stones	836.40	Comments sought from DIPP & M/o Mines on 17.07.2018. Recommended by DIPP vide OM No. 9/57/2018-TSW dated 25.07.2018, subject to NOC from MoEF&CC/M/o Mines. However, the representative of DIPP in the meeting informed that there is no mining activity involved in this case and no NOC is required from MoEF&CC. Accordingly, the committee approved the case.
RA Mumbai may issue the import authorization to the applicant for import of 10,000 MT of Rough Marble Aggregate Stones/Broken Stones of irregular sizes, uneven shapes and various colors arising out of mining waste in lumps and or pebbles and/or powder form subject to condition that no stone size shall exceed 165 cubic cm of size from GCA for a CIF value of Rs.8,36,40,000/- (USD 12,00,000) subject to the conditions mentioned in the DIPP OM No. 9/57/2018-TSW dated 25.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
95	M/s. A. K. Rubber Gujarat 01/53/8/E/AM19/A-20/IC	18.07.18	3300 MT of Old & Used Rubber Tyres Scrap	168.30	Approved as recommended by DIPP vide letter no. 9/60/2018-TSW dated 25.7.2018 and MoEF&CC vide OM No. 23-40/2015-HSMD dated 10.08.2018
RA Surat may issue the import authorization to the applicant for import of 3300 MT of Old & Used Rubber Tyre Scrap(press baled/shredded/ cut into two or more multiple pieces) from GCA for a CIF value of Rs. 1,68,30,000/- (USD 2,47,500) for manufacturing of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-40/2015-HSMD dated 10.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be					

sent by e-mail to the applicant and RA Surat.					
96	M/s. Amar Chand & Sons, Ludhiana 01/53/8/E/AM19/A-21/IC	19.07.18	2000 MT of used rubber butyl tube scrap (pressed/baled/shredded/cut into two or multiple pieces)	680.00	Approved as recommended by DIPP vide letter No. 9/59/2018- TSW dated 25.7.2018 and MoEF&CC vide OM No. 23- 107/2015-HSMD dated 10.08.2018
RA Ludhiana may issue the import authorization to the applicant for import of 2,000 MT of Used Rubber Butyl Tube Scrap (pressed/baled/shredded/cut into two or multiple pcs) for manufacturing of crumb rubber from GCA for a CIF value of Rs.6,80,00,000/- (USD 10,00,000) subject to the conditions mentioned in MoEF&CC OM No. 23-107/2015-HSMD dated 10.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
97	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/ /IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Matter being referred to Meity.
98	M/s. Diach Chemicals & Pigments P. Ltd, Howrah 01/53/8/E/AM19/D-12/IC	06.08.18	4000 MT of Lead scrap Battery Plates	3903.20	Approved as recommended by MoEF&CC vide OM No. 23- 292/2012-HSMD dated 10.08.2018, subject NOC from DIPP.
RA Kolkata may issue the import authorization to the applicant for import of Lead Battery Plates (ISRI Code: RAILS & RENTS) from GCA for a proportionate CIF value for recovery/recycling/reprocessing as per the conditions mentioned in the MoEF&CC OM No. 23-292/2012-HSMD dated 10.08.2018 and NOC of DIPP as well as with actual user condition besides other usual condition of import authorization. RA may issue the import authorization after obtaining valid NOC of DIPP from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
99	M/s. India Ecoventure Tyre, Recycling P.L td, Alwar 01/53/8/39197/AM19/I-13/IC	06.08.18	3300 MT of Used Rubber Tyres	79.69	Comments sought from DIPP and MoEF&CC on 07.08.2018. DIPP vide OM No. 9/64/2018-TSW dated 14.08.2018 has sought information from the firm. The reply received from the firm has been forwarded to DIPP on 28.08.2018.
100	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Lime Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018 DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of

					Tourism for comments. Matter accordingly being referred to M/o Tourism.
101	M/s. ISGEC Heavy Engineering Limited, Noida 01/53/8/E/AM19/I-12/IC	14.08.18	01 No. of Valve Casing Order DWG Serial No. 30691382	65.97	Comments sought from MoEF&CC (HSMD) on 16.08.2018. The firm has withdrawn their application. Accordingly, the committee decided to close the case.
102	M/s. Emmanuel Hospital Association, New Delhi 01/53/8/E/AM19/E-11/IC	13.08.18	Wheelchairs (restored Crutches (used), Walkers(used)ets.	2.48	Comments sought from MoEF&CC (HSMD) and DHI on 16.08.2018. MoEF&CC vide e-mail dated 23.08.2018 has informed that wheelchairs, crutches, walkers etc. are not included in Schedule III of Hazardous and other wastes (Management & Trans-boundary Movement) Rules, 2016 and these items are not likely to contain any hazardous constituents. Therefore, they do not require permission of Ministry of Environment, Forests & Climate Change. The firm vide e-mail dated 27.08.2018 has furnished the numbers of items to be imported. The committee decided to seek comments from DIPP in the matter.
103	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM19/S-47/IC	13.08.18	15000 MT of Old & Used Scrap Tyres	332.40	Approved as recommended by DIPP vide OM No. 9/67/2018-TSW dated 28.08.2018, subject to NOC from MoEF&CC.
RA Hyderabad may issue the import authorization to the applicant for import of rubber scrap from UAE for a proportionate CIF value for manufacture of rubber granules/crumb rubber powder as per the conditions mentioned in the DIPP OM No. 9/67/2018-TSW dated 28.08.2018 and NOC of MoEF&CC as well as with actual user condition besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DIPP and MoEF&CC. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
104	M/s. Gulati Udyog, Bhilai 01/53/8/E/AM19/G-22/IC	13.08.18	34000 MT. of Used Rubber Tyres with Multiple Cuts	1759.50	Approved as recommended by DIPP vide OM No. 9/66/2018-TSW dated 23.08.18 and MoEF&CC vide OM No. 23-19/2015-HSMD dated 10.08.18.
RA Ludhiana may issue the import authorization to the applicant for import of 30,000 MT of Used Rubber Tyres with multiple cuts or single cut or shredded or press baled or loose form for manufacturing of rubber crumb and granules from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-19/2015-HSMD dated 10.08.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
Part-3 Ministry of steel (MoS)					

105	M/s. Shivam Hitech Steels P.Ltd, Unit-III, Chhatisgarh 01/53/8/25159/AM19/S-1/IC	21.03.18	500 MTs. of Titanium Waste & Scraps	500.00	Comments sought from MoEF&CC on 12.04.2018. M/o. Steel vide UO no. 2(7).2018 dated 23.5.2018 has sought certain information from the firm. The comments received from the firm forwarded to M/o Steel. The committee also decided to seek comments from AERB in the matter.
106	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of. Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm. The firm has replied to M/o steel vide email dated 10.7.2018 and 29.8.2018. M/o Steel vide OM No. 17(1)/2016-RM-I has again sought certain information from the firm.
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
107	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments waited from MoEF&CC. The committee noted that MoEF is considering the issue. The committee accordingly decided to close the case for now and reopen it only when inputs are received from MoEF&CC.
108	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of tetra Carbon chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16. The matter is pending with D/o Chemicals. The committee accordingly decided to close the case for now and reopen it only when inputs are received from D/o Chemicals.
109	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016. Inputs still awaited from Matter under examination in Petrochemicals.. Comments awaited from MoEF&CC as site visit is pending. The committee accordingly decided to close the case for now and reopen it only when inputs are received.
110	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016. Matter under examination in Petrochemicals

					Comments awaited from MoEF&CC as site visit is pending. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received.</i>
111	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.05.16. The Committee decided that comments be sought from DIPP instead.
112	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16. Inputs still waited from D/o Chemicals. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received.</i>
113	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC on 24.10.16. Matter under examination in Petrochemicals Comments sought from MOEF&CC on 24.10.16 as site visit is pending. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received.</i>
114	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from C&PC on 24.10.16. Inputs still waited from Matter under examination in Petrochemicals. Comments sought from MOEF&CC on 24.10.16. as site visit is pending. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received.</i>
115	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016. Inputs still awaited from D/o Petrochemicals. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received.</i>
116	M/s. Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17. The Committee decided that MoEF&CC be consulted in the matter.
117	M/s. MM Aqua Technologies Ltd. , Gurgaon	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17.

	01/53/162/MISC/AM17/M-42/IC				The committee decided to reject the case as per Hazardous Waste Management Rule of MoEF&CC.
118	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17. The committee decided reject the case as per Hazardous Waste Management Rule of MoEF&CC.
119	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17. Matter under examination in Petrochemicals Representative of MoEF&CC informed that applicants have not applied in the prescribed format of MoEF&CC. The Committee accordingly decided that applicants may do so by downloading the application from the MoEF&CC site http://www.moef.nic.in/division/im-portexport . Till that time, the case is being treated as closed until any further inputs are received.
120	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals on 29.5.2017. Matter under examination in Petrochemicals. Comments also sought from MoEF&CC on 29.5.2017. Representative of MoEF&CC informed that applicants have not applied in the prescribed format of MoEF&CC. The Committee accordingly decided that applicants may do so by downloading the application from the MoEF&CC site http://www.moef.nic.in/division/im-portexport . Till that time, the case is being treated as closed until any further inputs are received.
121	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Rejected as not recommended by D/o C&PC vide OM No. 25016/1/2010-PC.II dated 27.08.2018.

122	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/16527/AM18/G-37/IC	08.01.18	300000 Kgs of Fluoro Polymer Scrap/ PTFE Scrap	120.00	Comments sought from C&PC and MoEF&CC and 16.02.2018. D/o C&PC vide OM No. 25016/1/2010-PC.II dated 27.08.2018 informed that additional information has been sought from the firm. The committee noted that no response is coming from the firm. <i>Accordingly, committee decided to close the case until further developments in the matter.</i>
123	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/IC	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	C&PC vide OM No. C-II-17014/1/2016-CHEM.II date 6.3.2018 has sought certain information from the firm. Conveyed to the firm. The committee noted that no response is coming from the firm. <i>Accordingly, committee decided to close the case until further developments in the matter.</i>
124	M/s. Hyper Plastics, Mumbai 01/53/8/20753/AM18/H-26/IC	16.02.18	75 MT OF EPS Block Plastic Scrap, 18 MT of Bopp Film Roll Waste, 18 MT of Polypropylene Plastic Scrap, 36 MT OF Polystyrene SDcrap & 36 MT OF ABS Moulding Scrap	14.27	Comments sought from C&PC and MoEF&CC on 28.02.2018. D/o C&PC vide OM No. 25016/1/2010-PC.II dated 27.08.2018 informed that additional information had been sought from the firm, but no reply received. The committee accordingly noted that as no response is coming from the firm. <i>Accordingly, committee decided to close the case until further developments in the matter.</i>
125	M/s. Saloni Coir P. Ltd, New Delhi 01/53/8/26091/AM19/S-3/IC	28.03.18	400MT of PU Foam Scrap	118.89	Rejected as not recommended by D/o C&PC vide OM No. 25016/1/2010-PC.II dated 27.08.2018
126	M/s. Desert Exim Jodhpur 01/53/8/27957/AM19/D-5/IC	17.04.18	1000 MT of Waste Nylon Rope	251.25	Rejected as not recommended by D/o C&PC vide OM No. 25016/1/2010-PC.II dated 27.08.2018
127	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR-5021 (Empty Tray)	4.50	Comments sought from C&PC & MoEF&CC on 17.05.2018. MoEF&CC has indicated that it does not concern them. Committee decided to seek comments of DIPP in the matter
128	M/s. UPL Ltd, Mumbai 01/53/8/28917/AM19/U-1/IC	25.04.18	425000 Kgs. of Carbon Tetra Chloride	238.00	Comments sought from C&PC on 08.05.2018. Inputs waited from D/o Chemicals.

					MoEF(O) has conveyed to the firm that it needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of CTC for feedstock use. <i>Accordingly, the committee decided to close the case until the firm gets registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and inputs are received from the concerned agencies.</i>
129	M/s. Bayer Vapi . P. Ltd, Gujarat 01/53/8/30407/AM19/B-7/IC	14.05.18	350 MT of Carbon Tera Chloride	178.50	Recommended by D/o C&PC vide OM No. C-II-17014/5/2018-CHEM-II-CPC dated 21.08.2018. MoEF(O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed to the firm that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case . The firm vide email dated 6.7.2018 has submitted the certificate to MoEF&CC(O). Inputs from MoEF&CC are awaited.
130	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. Comments sought from M/o. Mines on 30.07.2018.
131	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. Matter under examination in Petrochemicals
132	M/s. Heranba Industries Ltd, Gujarat 01/53/8/32696/AM19/H-13/IC	31.05.18	400000 Kgs Carbon Tetra Chloride	3.00	Comments sought from C&PC on 8.06.2018.

					MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case. <i>Accordingly, the committee decided to close the case until the firm gets registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and inputs are received from the concerned agencies.</i>
133	M/s. SRF Ltd, New Delhi 01/53/8/29859/AM19/S-12/IC	04.05.18	300000 Kgs. of Nicotinamide/Niacinamide 98.5%	1200	Comments sought from C&PC on 8.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
134	M/s. SRF Ltd , New Delhi 01/53/8/29860/AM19/S-13/IC	04.05.18	300000 Kgs. Of Nicotinamide 99%	795.6	Comments sought from C&PC on 08.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
135	M/s. SRF Ltd, New Delhi 01/53/8/30646/AM19/S-22/IC	15.05.18	300000 Kgs. Niacinamide	1428.0	Comments sought from C&PC on 13.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
136	M/s. Gujarat Agrochem P. Ltd, Gujarat 01/53/8/E/AM19/G-18/IC	11.07.18	325 MT of. Carbon Tetra Chloride	167.33	Comments sought from C&PC and MoEF(O) on 11.07.2018
137	M/s. Gujarat Agrochem P. Ltd, Gujarat 01/53/8/E/AM19/G-21/IC	31.08.18	325 MT of Carbon Tetra Chloride	167.33	Comments sought from C&PC and MoEF&CC(O) on 01.08.2018
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
138	M/s. Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 and reminder dated 11.07.17 has sought information from the firm. Response is awaited from the firm. The committee accordingly noted that as no response is coming from the firm. Accordingly, committee decided to close the case until further developments in the matter

139	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E-Waste (Scrap of all Type of printed circuit boarda	60000.0	Comments sought from Deity, DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern to them. MeitY vide Letter No. 16(4)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Reminder sent to the firm by Meity vide letter No. 16(4)/2018-IPHW dated 03.08.2018.
140	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process.
141	M/s. ADS Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1125 NOS. of Canon Copying Equipments Used Multifunction Devices & 125 Nos. of konika Minolta copying equipments used multifunction devices	89.64	Comments sought from Meity & MoEF&CC on 04.06.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. The matter is under process.
142	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter no. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 09.08.2018 has requested the firm to provide certain information at the earliest for processing the matter further.
143	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC(WL) on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.05.18. The matter is under process.
144	M/s. Delhi Photocopiers, Delhi 01/53/8/28006/AM18/D-6/IC	17.04.18	2550 Nos. of Old & Used Multifunction Devices	301.49	Comments sought from MoEF&CC on 26.04.2018 Meity vide letter No. 16(6)/2018-IPHW dated 30.05.2018 has sought certain information from the firm. <i>As no further information is</i>

					<i>available from MeitY or the applicant the committee decided to close the case until further developments in the matter.</i>
145	M/s. Excel Digiprints, New Delhi 01/53/8/28005/AM18/E-5/IC	17.04.18	3000 nos. of Old & Used Multifunction Devices	396.60	Comments sought from MoEF&CC on 26.04.2018 MeitY vide letter no. 16(5)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. <i>As no further information is available from MeitY or the applicant the committee decided to close the case until further developments in the matter.</i>
146	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MeitY vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. The matter is under process.
147	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MeitY vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. The matter is under process.
148	M/s. Gee Kay Computers, New Delhi 01/53/8/33226/AM19/G-12/IC	06.06.18	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working Condition)	680.0	Comments sought from Meity & MoEF&CC on 12.06.2018
149	M/s. Excel Copiers, New Delhi 01/53/8/34583/AM19/E-8/IC	19.06.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.0	Comments sought from Meity & MoEF&CC on 26.06.2018
150	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018

151	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and scanning machines	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018
152	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used DigItal Multifunctional Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
153	M/s. Syngene International Ltd, Bangalore 01/53/8/19341/AM18/S-86/IC	08.02.18	60 nos. of Residual Solvent Mixture- Class 1 and 60 nos. of Residual Solvent Class 2- Mixture	6.25	Comments sought form MoEF&CC(O) & Pharma on 16.02.2018. MoEF&CC (O) vide OM dated 18.7.2018 has informed that the item is not permitted for import. The Committee accordingly rejected the case.
154	M/s. Hemani Industries Ltd, Mumbai 01/53/8/29932/AM19/H- 10/IC	07.05.18	500. MT of Carbon Tetra Chloride	250.12	Comments sought from D/o C & PC on 13.06.2018. MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case 13.06.2018. <i>Accordingly, the committee decided to close the case until the firm gets registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and further inputs are received in the matter.</i>
155	M/s. Meghmani Organics Ltd, Ahmdabad 01/53/8/30470/AM19/M-4/IC	11.05.18	325000 Kgs. Of Carbon Tetra Chloride	162.58	Comments sought from MoEF&CC(O) and C&PC on 13.06.2018. MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case. <i>Accordingly, the committee decided to close the case until the firm gets registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and further inputs are received in</i>

					<i>the matter</i>
156	M/s. Tagors Chemicals India P. Ltd, Chennai 01/53/8/31679/AM19/T-9/IC	23.05.18	325 MT of Carbon Tetra Chloride	162.5	Comments south from M/o Chemicals & PC on 08.06.2018. MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case. Accordingly, the committee decided to close the case until the firm gets registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and further inputs are received in the matter
157	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited.
158	M/s. Lupin Ltd, Mumbai 01/53/8/32529/AM19/L-4/IC	30.05.18	02 cylinders of Bromofluoromethane	3.30	Comments sought from MoEF&CC(O) on 07.06.2018. MoEF&CC(O) vide OM No. 11/16/2017-OC (Part-1) dated 18.07.2018 has informed that M/s. Lupin Limited, Mumbai needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of Bromofluoromethane for feedstock purpose for manufacture of Fluticasone Furoate. Accordingly, the committee decided to close the case until the firm gets registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and further inputs are received in the matter
159	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018
160	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluoroethane (HCFC 141b)	239.36	Comments sought from MoEF&CC(O) on 04.07.2018

161	M/s. Brundavan Laboratories I Ltd, Hyderabad 01/53/8/37681/AM19/B-15/IC	07.08.18	10000 Kgs. of 2,2,2- Trifluoroethanal	46.86	Comments sought from MoEF&CC(O) & C&PC on 08.08.2018
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
162	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016. The committee noted that the matter is under examination in MoEF&CC and comments are not forthcoming from MoE&CC. <i>Accordingly, the committee decided to close the case for now and reopen it only when inputs are received</i>
163	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018. <i>The Committee noted that no response is coming from the firm. Accordingly, the committee decided to close the case until the further developments.</i>
164	M/s. Shri Renju Kurian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018. <i>The Committee noted that no response is coming from the firm. Accordingly, the committee decided to close the case until the further developments.</i>
165	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.17	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018. <i>The Committee noted that no response is coming from the</i>

					<i>firm. Accordingly, the committee decided to close the case until the further developments.</i>	
166	M/s. Bannerghatta Biological Park Bannerghatta, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Recommended by MoEF&CC(WL) vide OM No. 3-09/2018/WL on 09.02.2018 Comments sought from DAHD&F on 19.12.2017 which are still awaited. <i>Accordingly, the committee decided to close the case for now and reopen it only when inputs are received</i>	
167	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18	Live animals	18.96	DAHD&F vide OM No. 110-120/2017 (NF-T) dated 02.08.2018 informed that the item does not come under the purview of DAHD&F. Hence, they have no comments to offer. Recommended by MoEF&CC vide OM No. 3-30/2018/WL dated 24.07.2018. Accordingly, the committee decided to approve the case.	
RA Nagpur may issue the import authorization to the applicant for import of live animals (as per quantity and description mentioned in MoEF&CC vide OM No. 3-30/2018/WL dated 24.07.2018 from USA, Thailand, Singapore, Hongkong, Indonesia, Indonesia, France, Germany, China, Vietnam, Taiwan, Malaysia, Srilanka for a CIF value of Rs. 18,96,300/- (USD 31,900) subject to the conditions mentioned in MoEF&CC vide OM No. 3-30/2018/WL dated 24.07.2018 for aquarium purpose besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.						
168	M/s. Delta Exim Services, Thane 01/53/8/16077/AM18/D-28/IC	03.02.18	20 pairs of Burchelis Zebra & 20 pairs of Hippopotamus	40.00	Comments sought from MoEF&CC (WL) on 15.02.2018 MoEF vide OM 3-37/2018/WL dated 20.6.2018 has sought certain information from the firm. DAHD&F vide OM No. 110-127/2018 (NF-T) dated 16.04.2018 has sought certain information from the firm. The same has been communicated to firm on 26.04.2018. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case and reopen it only when inputs are received.	
169	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/20345/AM18/I-28/IC	13.02.18	04 nos. of Grant' Zebra	NA	Recommended by AHD&F vide OM No. 110-118/2017 (NF-T) dated 10.04.2018. Comments sought from MoEF&CC (WL) on 20.02.2018. The committee noted that the matter is under examination in MoEF&CC. Thus comments are not	

					forthcoming from MoEF&CC. Accordingly, the committee decided to close the case and reopen it only when inputs are received.
170	M/s. Delta Exim Services, Thane 01/53/8/21223/AM18/D-32/IC	20.02.18	20 Nos. Pairs of Giraffe	20.00	Recommended by DAHD&F vide OM No. 110-127/2018 (NF-T) on 04.05.18. Comments sought from MoEF&CC (WL) on 14.03.2018. MoEF vide OM 3-35/2018/WL dated 20.6.2018 has sought certain information from the firm. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
171	M/s. Modern Pet Centre, Kolkata 01/53/8/22704/AM18/M-41/IC	28.02.18	3000 Pairs of Exotic Parakeets, Parrot, Macaws, Cockatoos Birds	59.84	Approved as recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) on 04.05.18, subject to NOC from MoEF&CC.
RA Kolkata may issue the import authorization to the applicant for import of Exotic Parakeets, Parrot, Macaws, Cockatoos Birds from Thailand, Netherlands, Camaroon, Malaysia, Hong Kong, Australia, Brazil, Nigeria, Papua N. Guinea, Taiwan, Indonesia, Columbia and Bangladesh for a proportionate CIF value as per the conditions mentioned in the DAHD&F vide OM No. 110-106/2016 (NF-T) on 04.05.18 and NOC from MoEF&CC as well as with actual user condition besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid NOC of MoEF&CC from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DAHD&F and MoEF&CC. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
172	M/s. Hi Tech Advance Products, Indore 01/53/8/25945/AM19/H-2/IC	27.03.18	1 Set of Veterinary Equipmen/Tranqui lizer Equipment/CO2 Injection Rifle and Accessories	1.72	MoEF&CC(WL) vide OM No. 3-50/2018/WL dated 15.05.2018 has suggested to obtain the recommendation letter of the Chief Wildlife Wardens, Government of Uttaar Pradesh from the applicant for further consideration. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
173	M/s. Shri Ridhiraj Singh, Jodhpur 01/53/8/26160/AM19/R-1/IC	03.04.18	03 Nos. of Taxidermy Animal Mounts	5.60	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC vide OM No. 3-44/2018/WL dated 01.05.2018 has asked the firm to obtain the recommendation of Chief Wildlife Warden, Government of Rajasthan. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.

174	Dr. T. P. Chowdhary, Hyderabad 01/53/8/26406/AM19/D-1/IC	03.04.18	18 Nos. of Taxidermy Animal Mounts	1.86	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC (WL) vide OM No. 3-46/2018/WL dated 11.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
175	Dr. T. Aditya Choudary, Hyderabad 01/53/8/26460/AM19/T-1/IC	03.04.18	21 Nos. of Taxidermy Animal Mounts	2.68	MoEF&CC (WL) vide OM No. 3-45/2018/WL dated 14.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
176	M/s. Shri E. Gopal Rao, Hyderabad 01/53/8/27241/AM19/E-3/IC	10.04.18	21 Nos. of Taxidermy Animal Mounts	2.26	Comments sought from MoEF&CC(WL) on 11.04.2018 MoEF vide OM 3-47/2018/WL dated 20.6.2018 has sought certain information from the firm. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
177	M/s. Elizabeth Fernandes, Mumbai 01/53/8/25030/AM19/E-1/IC	21.03.18	01 no. of African Grey Parrot	.10	Approved as recommended by MoEF&CC vide OM No. 3-71/2018/WL dated 09.08.2018 and DAHD&F vide OM No. 110-106/2017(NF-T) dated 06.08.2018
RA Mumbai may issue the import authorization to the applicant for import of 01 No. of African Grey Parrot (Psittacus erithacus) from South Africa for a CIF value of Rs. 10,000/- (USD 154) subject to the conditions mentioned in the MoEF&CC vide OM No. 3-71/2018/WL dated 09.08.2018 and DAHD&F OM No. 110-106/2017(NF-T) dated 06.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and Mumbai.					
178	M/s. Gurmit Singh Sodhi Panchkula 01/53/8/32503/AM19/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018
179	M/s. A&S Creations, New Delhi 01/53/8/34684/AM19/A-17/IC	05.07.18	14 Nos. of Vectronics GPS Vertex	17.98	Approved as recommended by MoEF&CC(WL) vide OM No. 3-70/2018/WL dated 13.08.2018
CLA New Delhi may issue the import authorization to the applicant for import of 14 Nos. of Vectronics GPS Vertex from Germany for a CIF value of Rs. 17,98,880/- (Euro 22,486) subject to the conditions mentioned in the MoEF&CC(WL) vide OM No. 3-70/2018/WL dated 13.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

180	M/s. Hi Tech Advance Products, Indore 01/53/8/E/AM19/H-16/IC	17.07.18	Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and accessories	2.67	Approved as recommended by MoEF&CC(WL) vide OM No. 3-72/2018-WL dated 10.08.2018
RA Indore may issue the import authorization to the applicant for import of 2 Set of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and accessories from Denmark for a CIF value Rs.2,67,304/- (Euro 3263.78) subject to the conditions mentioned in the by MoEF&CC(WL) vide OM No. 3-72/2018-WL dated 10.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
181	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-22/IC	28.07.18	MOD-500 Collars With Accessories	6.55	Comments sought from MoEF&CC(WL) on 31.07.2018
182	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-23/IC	14.08.18	25 Nos. of GPS Vertex Collars with Accessories	32.14	Comments sought from MoEF&CC(WL) on 16.08.2018
Part-9 D/o. Heavy Industry (DHI)					
183	M/s. Tapti Synthetics P. Ltd, Mumbai 01/53/8/E/AM19/T-15/IC	05.07.18	01 no. of Euro, 4398 CC, BMW M62 Engine(second hand)	1.00	Comments sought from Heavy Industries on 09.07.2018
Part-10 Ministry of Home Affairs (MHA)					
184	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013- Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA. The Committee decided to close the case until comments /inputs are received from MHA.
185	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013- Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA. The Committee decided to close the case until comments /inputs are received from MHA.
186	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013- Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA. The Committee decided to close the case until comments /inputs

					are received from MHA.
187	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments has been sought from MoD. Reminder issued to MoD on 18.06.18. Reply is awaited from MoD.
188	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16. The Committee decided to close the case until comments /inputs are received from MHA.
189	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016. The Committee decided to close the case until comments /inputs are received from MHA.
190	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA
191	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.2017. The Committee decided to close the case until comments /inputs are received from MHA.
192	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I dated 10.08.2018
CLA New Delhi may issue the import authorization to the applicant for import of 18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges from Turkey for a CIF value Rs.1,96,04,088/- (USD 304902) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
193	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA on 22.06.18 informed that comments have been sought from MoD. Reply is awaited from MoD.
194	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017.

	23/IC				The Committee decided to close the case until comments /inputs are received from MHA.
195	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROHM & 1Pcs of RG 10 shot launcher Make : ROHM,	1.19	MHA (IS Divn.) vide OM No. V-11026/35/2018-Arms dated 28.5.2018 has conveyed to the firm that as per Arms Rules 2016 Schedule II Category 7(a) a license in Form VIII is mandatory. In this regard an application in form A-10 as per the Arms Rules 2016 is required. The Committee decided to close the case until further comments /inputs are received from MHA.
196	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/20347/AM18/N-48/IC	13.02.18	Dynamic Universal Reflex Sight	73.93	MHA on 22.06.18 informed that the application was returned to DGFT on 26.03.18, in accordance with amendment in the Foreign Trade (Exemption from application of Rules in certain cases), Amendment order, 2017 vide DGFT's Notification No. 51 dated 20.02.2018. The above Notification exempts Central Government agencies from the requirement of authorization for import of defence or security items. Accordingly, the committee closed the case.
197	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018. Inputs are awaited
198	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. Inputs are awaited
199	M/s. AM Industrial Enterprises, Ne Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
200	M/s. Dwaraka Arms Stores, Bellary, Karnataka 01/53/8/27063/AM19/D-4/IC	10.04.18	12000 Kgs. of Propellant (Double Base Smokeless Powder)	238.39	Comments sought from MHA (Arms Division) on 16.04.2018. Inputs are awaited
201	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018.MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm.

202	M/s. Three Circles Exports (OPC) P .Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
203	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. Inputs are awaited
204	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Comments sought form MHA on 11.07.2018. Inputs are awaited
205	M/s. Elcomponics Aerob Technologies, India P. Ltd, Noida 01/53/E/AM19/E-9/IC	10.07.18	01 no. of Super Cam S250 UAV	54.00	Comments sought from MHA on 13.07.2018. Inputs are awaited

Part-11 Defence Research & Development Organisation (DRDO)

206	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/Mod. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO. The Committee accordingly decided to approve the case on the basis of DRDO's approval, subject to firm producing NOC from D/o Defense Production.
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RA Mumbai may issue the import authorization to the applicant for import of 300 Nos. of Parachute Rocket, 4500 Nos. of Hand Flare Red, 1500 Nos. of MOB, 300 Nos. of Signal S/L and 30 Nos. of Line Thrower (LTA) from M/s. Hansson Pyro Tech AB, Sweden for supply to Indian Naval Ships, Indian Coast Guard Bulgaria for a CIF value of Rs. 1,05,59,706/- (SEK 14,17,411) as per the conditions mentioned in the DRDO letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 and NOC of D/o Defence Production besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid NOC of D/o Defence Production from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DRDO or DDP. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

207	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP. The Committee accordingly decided to approve the case on the basis of DRDO's approval, subject
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					to firm producing NOC from D/o Defense Production
RA Chandigarh may issue the import authorization to the applicant for import of 01 No. of Night Vision Device from Bulgaria for a CIF value of Rs. 12,1280/- (Euro 1595) as per the conditions mentioned in the DRDO letter No. DIC/SCOMET/4802/M/17 dated 19.09.2017 and NOC of D/o Defence Production for demonstration of Northern Command besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid NOC of D/o Defence Production from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DRDO or DDP. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
208	M/s. Navicom Technology International Pvt, New Mumbai 01/53/8/15742/AM18/N-37/IC	28.01.18	01 no. of ARPA BB3/12/M/VM1 and 2 nos. of ARPA BB2/6/B/VM1	51.84	Approved as recommended by DRDO vide email dated 09.03.2018, subject to NOC from DOT.
RA Mumbai may issue the import authorization to the applicant for import of 1 set of Radar Arpa BB3/12/M/VM1, Navi-radar-E/F band upmast version, Part No. 65830NHR, Radar Arpa BB2/6/M/VM1, Navi-radar-X band (Iband) upmast version, Part No. 65925NAR, AIS Transas-M3, Part No. 18061530 and Float Free Capsule (as part of voyger data recorder (VDR), Part No. 302389, related documents and accessories for fitted on board Yard 12704 and Yard 12705 as part of Integrated Bridge System from Northrop Grumman and Transas from Sweden for a CIF value of Rs. 51,84,651.80 (Euro 62181) for supply to Indian Navy as per the condition mentioned in the DRDO email dated 09.03.2018 and NOC of DOT. RA may issue the import authorization after obtaining valid NOC of DOT from the applicant/DGFT(HQ). RA may issue import authorization for the quantity whichever is lesser, recommended by DRDO or DOT. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
209	M/s. Vishal Enterprises, Khanragpur 01/53/8/33289/AM19/V-10/IC	12.07.18	01 no of Flir Scout III 240 Thermal Images	1.06	Approved as recommended by DRDO vide e-mail dated 09.08.2018.
RA Kolkata may issue the import authorization to the applicant for import of 01 No. of FLIR Scout III 240 Thermal Imager (as per ANF-2M) from M/s. UAB "Pikstipa", Lithuania for a CIF value of Rs.1,06,275/- (Euro 1260) for supply to Indian Air Force, Naliya, Gujarat subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
210	M/s. Hyundai Motor India Ltd, Tamil Nadu 01/53/8/31458/AM19/H-11/IC	22.05.18	CEC-RF-06-03 (Euro -IV Diesel) CEC-RF-02-03(Oxy.<0.1%(Euro IV Gasolene)	12.75	M/o PNG vide OM No. 12019(11)/124/2018-Sup./(C-26132) dated 06.08.2018 informed that they have no objection for granting the import license to the firm on actual user basis, if the specifications of the fuels are same as in the cases of M/s. Bosch Limited and M/s. Mahindra & Mahindra Ltd. The committee decided to examine the case on file.
211	M/s. Henkel Adhesives Technologies India P. Ltd, Mumbai 01/53/8/E/AM19/H-15/IC	27.06.18	150 MT of Isopar E Synthetic Isoparaffin Hydrocarbon	260.00	Comments sought from M/o. PN&G on 04.07.2018. M/o PNG vide e-mail dated 17.7.2018 has requested to submit the specification of the fuel. The same has been communicated to the firm.
212	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/8/34327/AM19/C-6/IC	15.07.18	119,040 Kg of Exxsol D40 Fluid	98.20	Comments sought from M/s. P&NG on 16.07.2018
213	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-7/IC	15.07.18	3605 Kgs. of Isopar E	7.75	Comments sought from M/s. P&NG on 16.07.2018

214	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-8/IC	15.07.18	240 MT of Spirdane D25	217.80	Comments sought from M/s. P&NG on 16.07.2018
215	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-9/IC	15.07.18	240 MT of Spirdane D40	191.66	Comments sought from M/s. P&NG on 16.07.2018
216	M/s. Pon Pure Chemical India Pvt. Ltd, Chennai 01/53/8/E/AM19/P-15/IC	24.07.18	1500 MT of Isopar-L & 700 MT of Isopar-H	2162.2	Comments sought from M/o. P&NG on 30.07.2018
217	M/s. Drof Ketel Chemicals (I) P. Ltd, Mumbai 01/53/8/E/AM19/D-13/IC	01.08.18	510 MT .of Diesel, CEC RF-79-7, 960 MT. of Gasoline, CEC , 456 MT of. CEC Legislative Fuel RF-02-03	11.59	Comments sought from M/o. P&NG on 01.08.2018
218	M/s. Shell India Markets, Pvt. Ltd, Chennai 01/53/8/E/AM19/S-46/IC	06.08.18	Gasoil Kerosene Gasoline	.015	Comments sought from M/o. P&NG on 07.08.2018
219	M/s. Caterpillar P. Ltd, Chennai, 01/53/8/E/AM19/C-15/IC	13.08.18	Carcal EN590 Class 4 (2014048) Fuel	13.97	Comments sought from M/c. P&NG on 13.08.2018
Part-13 Department of Telecommunications (DoT)					
220	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	Inos of Raymarine RD418D	1	DOT vide e-mail dated 22.06.2018 informed that the import license and W/T license attached by applicant in the application have been sent for verification from issuing authority.
221	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	Ino. of 125 W NDB transmitter with complete accessories	18.34	DOT vide e-mail dated 22.06.2018 have informed that DoT vide letter dated 28.02.2018 and 19.04.2018 advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing. The Committee accordingly, decided to approve the case subject to the condition that the firm produces original copy of the. import license for the said wireless equipment from regional licensing office, WPC Wing of DOT.
RA Mumbai may issue the import authorization to the applicant for import of 01 No. of 125 W NDB Transmitter with Complete Accessories from USA for a CIF value of Rs. 18,34,000/- (USD 26,200) subject to the condition that the firm produces original copy of the. import license for the said wireless equipment from regional licensing office, WPC Wing besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid import license for the said wireless equipment from regional licensing office, WPC Wing from the applicant/DGFT(HQ).					
222	M/s. Mormugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	01 No. of Radar System With Transeivers (2	225.69	The firm vide e-mail dated 03.08.2018 has requested to close the case. Accordingly, the

			nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles		<i>committee decided to close the case.</i>	
223	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17. DoT vide letter dated 28.02.2018 have stated that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.	
224	M/s. Terex India P. Ltd, Tamil Nadu 01/53/8/22325/AM18/ T-34/IC	05.03.18	306 Nos. of Crusher Radio Kit	170.52	DOT vide e-mail dated 22.06.18 have informed that DOT vide letter dated 19.04.2018 they advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing. The Committee accordingly, decided to approve the case subject to the condition that the firm produces original copy of the. import license for the said wireless equipment from regional licensing office, WPC Wing of DOT.	
RA Bangalore may issue the import authorization to the applicant for import of 40 No. of Crusher Radio Kit (10 Button) Tiger Teleradio, 02 Nos. of Crusher Radio Kit 16-way Short (6 Button) Tiger, Teleradio, 07 Nos. of Tele Radio Tiger Tracking Remote (TGT-T922) Japan, Frequency, 129 No. of Remote and Receiver Kit, 46 No. of Radio Kit, 01 No. of Raido Kit and 81 Nos. of Remote Operator 4 Channel Base Unit from UK for a CIF value of Rs. 1,70,52,114.14/- (GBP 1,70,521.14) subject to the condition that the firm produces original copy of the. import license for the said wireless equipment from regional licensing office, WPC Wing besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid import license for the said wireless equipment from regional licensing office, WPC Wing from the applicant/DGFT(HQ).						
225	M/s. Terex India P. Ltd. Tamil Nadu 01/538/22327/AM18/T-35/IC	05.03.18	PT7000 GSM ONLY- ANTEMMA, PN:ST 100550-001	171.89	DOT vide e-mail dated 22.06.18 have informed that applicant may be informed that if the wireless equipment which is required to be imported is working in de-licensed frequency band then Equipment Type Approval and import license may be obtained from Regional Licensing Office Chennai, WPC Wing. However, if the wireless equipment is working in licensed	

					frequency band then wireless operating license followed by import license is required to be obtained from WPC Wing. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
Part-15 Directorate General of Civil Aviation (DGCA)					
226	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 no. of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.2016. The committee noted that the matter is under examination in DGCA. Thus comments are not forthcoming from DGCA. Accordingly, the committee decided to close the case until further developments.
227	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.2016. The committee noted that the matter is under examination in DGCA. Thus comments are not forthcoming from DGCA. Accordingly, the committee decided to close the case until further developments.
228	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos. of Capa Cartridges and 5 nos. of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016. The committee noted that the matter is under examination in DGCA. Thus comments are not forthcoming from DGCA. Accordingly, the committee decided to close the case until further developments.
229	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No05-2/2015-AED dated 23.08.2018 informed that the applicant has not responded to the DGCA UO No. 05-13/2014-AED-Vol-III dated 14.06.2017. Accordingly, the committee decided to close the case.
230	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website. The committee noted that response

					from the firm is not coming. Accordingly, the committee decided to close the case until further developments.
231	M/s. Elcomponics Aerob Technologies India P .Ltd, Noida 01/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	DGCA vide U.O. No. 05-2/2015-AED (Pt. 1) dated 04.07.2018 has informed that vide public notice dated 7 th October 2014, DGCA has restricted Non-Government agencies, organization and individuals from launching a civil Unmanned Aircraft System (UAS) until regulations comes into effect. It may be noted that Aircraft Rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), one subset of Unmanned Aircraft System. Subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website for public comments. Many comments have been received and are being deliberated for finalizing the CAR. After the approval of competent authority, the same will be notified on DGCA website. As of now, the public notice mentioned above is still effective. Further, it may be noted that, DGCA has not issued NOC/permission to any private organization as on date (including M/s. Elcomponics Aerob Technologies India Pvt. Ltd, Noida). <i>In light of the observations from DGCA, the committee decided to close the case.</i>
232	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. The committee directed to re-send the application of the firm to DGCA.
233	M/s. Fivestar Impex India P. Ltd, Chennai 01/53/162/Misc/AM19/F-4/IC	14.05.18	100 No. of Phantom 04 Pro and 25 No. of Mavic Pro Ply More Kit	67.37	DGCA vide U.O. No. 05-2/2015-AED (Pt. 1) dated 04.07.2018 has informed that vide public notice dated 7 th October 2014, DGCA has restricted Non-Government agencies, organization and individuals from launching a civil Unmanned Aircraft System (UAS) until regulations comes into effect. It may be noted that Aircraft Rules, 1937 have been amended to regulate remotely piloted

					aircraft system (RPAS), one subset of Unmanned Aircraft System. Subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1st November 2017 for public comments. Many comments have been received and are being deliberated for finalizing the CAR. After the approval of competent authority, the same will be notified on DGCA website. As of now, the public notice mentioned above is still effective. Further, it may be noted that, DGCA has not issued NOC/permission to any private organization as on date (including M/s. Fivestar Impex India Pvt. Ltd, Chennai). Accordingly, the committee decided to close the case .
234	M/s. Uzair ,Bangalore 01/53/8/31187/AM19/U-2/IC	18.05.18	01 No. of 02 Seater Aircraft Fuselage	1.18	DGCA vide letter No. 5-2374/2015-AI(2) Vol.II has informed that the applicant is assembling the aircraft in India by importing fuselage and aircraft engine. The details of policy for import/export of Aircraft Spares, items of Equipment is laid down in Airworthiness Advisory Circular 2 of 2016 dated 01.04.2016 which is available on the DGCA site. M/s. Uzair is not an approved organization under CAR-M or CAR-145. The DGCA approved organizations are allowed to import aircraft spares after compliance with all the required Civil Aviation Requirements. In view of above, DGCA will not be able to furnish any comments in the matter. DGFT may take the decision as per their own guidelines and rules. Accordingly, the committee decided to close the case.
235	M/s. Wingsss College of Aviation Technology, Pune 01/53/8/E/AM19/W-3/IC	06.07.18	01 no. of Lear Jet Model 25 N85TW SN251	52.87	Approved as recommended by DGCA vide Letter No. 05-1932/2009-AI(2) dated 27.07.2018 and e-mail dated 09.08.2018. for one number of un-serviceable Learjet aircraft Model 25D for the purpose of training and demonstration .
RA Pune may issue the import authorization to the applicant for import of 01No. of un-serviceable Learjet aircraft Model 25D from USA for a CIF value of Rs.52,87,500/- (USD 75,000) for the purpose of training and demonstration subject to the condition mentioned in DGCA Letter No. 05-1932/2009-AI(2) dated 27.07.2018 and e-mail dated 09.08.2018 b as well as with					

actual user condition besides other usual conditions of import authorization, The enclosures will be sent by e-mail to the applicant and RA Pune.					
236	M/s. Airports Authority of India, New Delhi 01/53/8/E/AM19/IC	16.07.18	03 Nos. of MSSR Radar with accessories	1353.8	Comments sought from DGCA on 18.07.2018
237	M/s. Swati Safesecure Equipments P. Ltd, Mumbai 01/53/8/30486/AM19/S-29/IC	19.07.18	01 no. of Unmanned Aerial Vehicle	20.68	Comments sought from DGCA on 20.07.2018. DGCA vide U.O. No. 05-2/2015-AED dated 14.08.2018 informed that vide public notice dated 7 th October 2014, DGCA has restricted Non-Government agencies, organization and individuals from launching a civil Unmanned Aircraft System (UAS) until regulations comes into effect. The Draft Civil Aviation Requirement (CAR) is yet to be issued. Until then, the public notice mentioned above is still effective. Further, they have neither received any communication from M/s. SAIL Ranchi or M/s. Swati Safesecure Equipments (P) Ltd, Mumbai nor has issued import clearance or NOC for operation of UAS as on date. <i>Accordingly, the committee decided to close the case.</i>
238	M/s. S. S. Trading Corporation, Delhi 01/53/8/E/AM19/S-45/IC	31.07.18	35000 No. of Meteorological Ballons	193.20	Approved as recommended by Indian Meteorological Department vide Letter No. UAL-027(Gen)/ dated 27.08.2018.
CLA New Delhi may issue the import authorization to the applicant for import of 35000 No. of Meteorological Ballons (as per ANF-2M) from China for a CIF value of Rs.1,93,20,000/- (USD 2,80,000) for supply to Indian Meteorological Department subject to the conditions mentioned in Indian Meteorological Department Letter No. UAL-027(Gen)/ dated 27.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
239	M/s. SKY technologies, Nagpur 01/53/8/E/AM19/S-49/IC	13.08.18	51 Sets. of Aerial Camera P4P-V2.0, Micro UAV	44.85	The firm has enclosed the copy of NOC of DGCA vide U.O. No. 05-13/2014-AED Vol. VII dated 03.08.18 in favour of Andhra Pradesh Police. The committee noted that the request of the firm is for supply to Andhra Pradesh Police. Accordingly, the committee decided to approve the case.
RA Nagpur may issue the import authorization to the applicant for import of 51 sets of Aerial Camera P4P-V2.0, Micro UAV from Hongkong for a CIF value of Rs.44,85,000/- (USD 65,000) for supply to Andhra Pradesh Police subject to the conditions mentioned in DGCA U.O. No. 05-13/2014-AED Vol. VII dated 03.08.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.					

240	M/s. Yazadani International Bhubaneswar 01/53/8/39277/AM19/Y-1/IC	02.08.18	1 no. of Cirrus Aircraft SR 22	519.36	Approved as recommended by DGCA vide Letter No. 5-2047/11- AI(2) dated 10.07.2018
RA Cuttack may issue the import authorization to the applicant for import of 01 No. of Cirrus SR 22 aircraft from USA for a CIF value of Rs.5,19,36,300/- (USD 7,52,700) subject to the conditions mentioned in by DGCA vide Letter No. 5-2047/11-AI(2) dated 10.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
241	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017- R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile.
242	M/s. Samadhan Polishing Products, Mumbai 01/53/8/E/AM19/S-36/IC	11.07.18	100 MT of torn and cut Jute Bags	31.50	Comments sought from M/o Textile on 16.07.2018. The committee noted that in the past in all similar cases M/o Textiles has rejected the proposals. Accordingly, the committee decided to reject the case.
243	M/s. Samadhan Polishing Products, Mumbai 01/53/8/E/AM19/S-37/IC	11.07.18	100 MT of used Jute Bags	31.50	Comments sought from M/o Textile on 16.07.2018. The committee noted that in the past in all similar cases M/o Textiles has rejected the proposals. Accordingly, the committee decided to reject the case.
Part-17 Department of Food & Public Distribution (D/o Food & PD)					
244	M/s. DSM Nutritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D- 29/IC	21.12.17	2200kgs. of MEG- 3 1812 TG Oil 190 KG MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food & Public Distribution. Comments sought from D/o Food & PD. Since no comments were received. On the advise of Shri D.N. Mathur, Consultant the application has been referred to M/o Food Processing Industries on 12.5.2018. As comments are not forthcoming from DAHD&F, the committee decided to close the case until further developments.
245	M/s. Victorious Marketing Pvt. Ltd, New Delhi 01/53/8/E/AM-19/V-14/IC	23.07.18	Rice	18.24	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to further approval by the competent

					authority.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
246	M/s. Pinak Overseas, Gujarat 01/53/8/E/AM19/P-11/IC	13.07.18	50 carton of Gold Pyro Indoor Fireworks Smoke & Smell Less Technology	2.66	Comments sought from PESO on 13.07.2018
247	M/s. CDET Explosive Industries P. Ltd, Nagpur 01/53/8/E/AM19/C-13/IC	17.07.18	Shock Tube	135.55	Approved as recommended by PESO vide letter No. E-25(38)127/2018 dated 27.08.2018
RA Nagpur may issue the import authorization to the applicant for import of 4320 Kilometer of Shock Tube from Poland for a CIF value of Rs.1,35,55,080/- (USD 1,66,320) subject to the conditions mentioned in PESO letter No. E-25(38)127/2018 dated 27.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.					
248	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
249	M/s. Weatherford Oil Tool Mt Ltd, Mumbai 01/53/8/E/AM19/W-6/IC	24.07.18	Shaped Charge Dynawell, Tubing Cutter	2131.06	Approved as recommended by PESO vide letter No. E-25(38)104/2016 dated 27.08.2018
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from Germany & USA for a CIF value of Rs.21,31,06,019.99 (USD 3,09,721.50) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in PESO letter No E-25(38)104/2016 dated 27.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
250	M/s. Focus Energy Ltd, New Delhi 01/53/8/E/AM19/F-6/IC	24.07.18	130 Nos. of Shogun NT HRSDP HMX, Tubing Cutter, Ect.	19.73	Approved as recommended by PESO vide Letter No. E-25(38)/81/2018 dated 23.08.2018
CLA New Delhi may issue the import authorization to the applicant for import of 130 Nos. of Explosives (as per ANF-2M) from USA for a CIF value of Rs.19,73,962.07 (USD 28,754) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in PESO letter No E-25(38)81/2009 dated 23.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
251	M/s. Focus Energy Ltd, New Delhi 01/53/8/E/AM19/F-8/IC	14.08.18	2000 Nos. of Perforating Charge, 500 FT. of Detonating Cord & 20 Nos. of Impact Detonator	34.97	Approved as recommended by PESO vide Letter No. E-25(38)/81/2018 dated 23.08.2018
CLA New Delhi may issue the import authorization to the applicant for import of 2,520 Nos. of explosives (as per ANF-2M) from China for a CIF value of Rs.34,97,624.14/- (USD 50,690.21) subject to the conditions mentioned in PESO vide Letter No. E-25(38)/81/2018 dated 23.08.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
252	M/s. Focus Energy Ltd, New Delhi 01/55/8/E/AM19/F-7/IC	14.08.18	20 Nos. of Fire Head, 500 FT. of		Comments sought from PESO on 14.08.2018

			Detonating Cord, 2000 Nos. of Perforating Charge		
253	M/s. GOCL Corporation Limited, Hyderabad 01/53/8/E/AM19/G-23/IC	23.08.18	1,98,000 Nos. of Cartridge Primer (P. Caps) CX2000 (type 209)	3.16	Approved as recommended by PESO vide Letter No. E- 25(38)/91/2016 dated 05.09.2018
RA Hyderabad may issue the import authorization to the applicant for import of 1,98,000 Nos. of Cartridge Primer (P. Caps) CX2000 (type 209) [explosives] (as per ANF-2M) from France for a CIF value of Rs.3,16,216/- subject to the conditions mentioned in PESO vide letter No. PESO vide Letter No. E-25(38)/91/2016 dated 05.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
Part -19 Pharma					
254	M/s. Verve Human Care Laboratories, Delhi 01/53/8/33208/AM19/V-9/IC	14.07.18	01 no .of Burprenorphine HCL USP/BP	5.52	The committee decided to send the matter to NC-3 Section for their comments.
255	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-15/IC	09.08.18	5 Gm. of Sufentanil Citrate	9.75	The committee decided to send the matter to NC-3 Section for their comments.
256	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-16/IC	09.08.18	100 Kg .of Pethidine HCl	23.25	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner, Gwalior.
RA Dehradun may issue the import authorization to the applicant for import of 100 Kg of Pethidine HCL from GCA for a CIF Value Rs. 23,25,000/- (Euro 31,000) subject to actual user condition besides other usual conditions of import authorization including NOC from Narcotics Commissioner Gwalior.					
257	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	The committee decided to send the matter to NC-3 Section for their comments.
258	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-18/IC	09.08.18	20 Gm Remifentanil HCL	3.70	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner, Gwalior.
RA Dehradun may issue the import authorization to the applicant for import of 20 Gm Remifentanil HCL from GCA for a CIF Value Rs. 3,70,500/- (USD 5,700) subject to actual user condition besides other usual conditions of import authorization including subject to NOC from Narcotics Commissioner Gwalior.					
259	M/s. Sanofi India Ltd, New Delhi 01/53/8/e/AM19/S-50/IC	07.08.18	3000 . of Clobazam IP	2899.2	The committee decided to send the matter to NC-3 Section for their comments.
Part -21 Miscellaneous					
260	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry

					of Agriculture. The committee decided to seek comments from Department of Bio-Technology.
261	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017. <i>The Committee observed that since the import is "Restricted" subject to policy condition no 5 of the Chapter 15 of ITC(HS)2017, applicants may indicate the parameters of the import item to Import cell of DGFT for taking a decision in the matter. Till such time the applicants revert back with details the case will be treated as closed..</i>
262	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017. <i>The Committee observed that since the import is "Restricted" subject to policy condition no 5 of the Chapter 15 of ITC(HS)2017, applicants may indicate the parameters of the import item to Import cell of DGFT for taking a decision in the matter. Till such time the applicants revert back with details the case will be treated as closed.</i>
263	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017. <i>The Committee observed that since the import is "Restricted" subject to policy condition no 5 of the Chapter 15 of ITC(HS)2017, applicants may indicate the parameters of the import item to Import cell of DGFT for taking a decision in the matter. Till such time the applicants revert back with details the case will be treated as closed..</i>
264	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017. The committee noted that the matter is under

					examination in D/o Biotechnology and accordingly decided to close the case for now and reopen it only when inputs are received.
265	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017. The committee noted that the matter is under examination in MSME. The committee accordingly decided to close the case for now and reopen it only when inputs are received.
266	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item does not fall under that ministry. Considering the situation that comments are not forthcoming from any Ministry the committee decided to examine the case on file.
267	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond. The committee noted that response from firm is not coming. Accordingly, committee decided to close the case until further developments.
268	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017. M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC 15.04.2018. Committee directed to remind MoEF&CC

269	M/s. Naresh International , Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MOEF&CC vide OM No. 5-62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MoEF&CC. The committee noted that the matter is under examination in MoEF&CC. <i>The committee accordingly decided to close the case for now and reopen it only when inputs are received.</i>
270	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfare on 23.11.2017. The committee noted that comments are not forthcoming from Department of Agriculture & Co-operation. <i>In view of the Policy Condition 5 of Chapter 15 the committee decided to examine the case on file.</i>
271	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	MoEF&CC (SU division) vide OM No. 5-6/2017-SU dated 31.5.2018 has sought certain information from the firm. Reply received from the firm has been forwarded to MoEF&CC vide e-mail dated 10.07.2018.
272	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018. Committee directed that MSME be reminded.
273	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. Committee directed that MoEF&CC (WL) be reminded
274	Shri Amit Khurana, USA 01/53/8/Misc/AM18/A-65/IC	05.03.18	Frozen Embryo	NA	Comments received from ICMR vide letter dated 12.03.2018. Vide letter dated 12.07.2018, ICMR has been requested to frame suitable guidelines in consultation with Department of Health which need to be observed and recommended to the D/o Commerce/DGFT. The committee noted that the matter is under examination in ICMR. <i>Accordingly, the committee decided to close the case for now and reopen it only when inputs are received.</i>

275	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018. DIPP vide OM dated 4.7.2018 has conveyed that M/o Mines may be consulted. The committee directed to remind M/o Mines.
276	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018 The committee directed to remind M/o Mines.
277	M/s. New Light Kolkata 01/53/8/29563/AM19/N-2/IC	03.05.18	Donated Books	NA	Comments received from M/o HRD vide OM No. 11-3/2018-BP dated 26.06.18. The firm vide e-mail dated 11.07.2018 has been requested to furnish the revised ANF-2M form by indicating details of import item viz. Item of import, quantity, ITC(HS) Code and CIF value for processing the matter further. The same is awaited. The committee noted that response from the firm is not coming. Accordingly, the committee decided to close the case till further developments.
278	M/s. Vibhu Essential Oils LLP, Ghaziabad 01/53/8/29324/AM19/V-6/IC	07.05.18	1500 Kgs. Of Sandalwood Logs (Santalum Album)	173.5	Approved as recommended by MoEF&CC vide OM No. 5-6/2017-SU dated 09.08.2018
CLA New Delhi may issue the import authorization to the applicant for import of 1500 Kgs of Indonesian Sandalwood from Indonesia in log form for a CIF Value Rs. 1,73,51,250/- (USD 2,62,500) subject to the conditions mentioned in MoEF&CC OM No. 5-6/2017-SU dated 09.08.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
279	M/s. Dr . Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
280	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutical Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
281	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
Import of Gold & Silver Dore					
282	M/s. Globe Impex, Delhi 01/53/8/34500/AM19/G-14/IC	18.06.18	15 MT of Silver dore bar	3728.55	The firm is applying for import of silver dore for the first time. The firm has submitted the copy of

					Pollution certificate dated 13.03.2018 from Rajasthan State Pollution Control Board, Bhiwadi, valid upto 31.01.2023, Copy of Udyog Aadhaar Registration Certificate from DIC, Bhiwadi. As decided in the EFC meeting dated 19.07.2018, CLA New Delhi was requested to verify the refinery vide letter dated 30.08.2018. Verification report of the refinery from CLA New Delhi has been received. The committee decided to approve 5 MT of silver dore.
283	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. As decided in the meeting dated 19.07.2018, RA Mumbai was requested to furnish verification report of the refinery of the firm regarding its refining capacity of silver dore. Verification report of the refinery from RA Mumbai is awaited. The committee decided to defer the case till the verification report received from RA Mumbai. It also directed that RA may be asked to submit report at the earliest.
284	M/s. Zaveri & Co. Pvt. Ltd, Ahmedabad 01/53/8/37914/AM19/Z-3/IC	19.07.18	20 MT of Gold dore	5,30,361.24	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted the copy of BIS License dated 13.07.2018, copy of Udyog Aadhar Memorandum from DIC Udham Singh Nagar, details of GST invoice. The firm has imported 4990 Kgs out of 5 MT permitted vide import authorization dated 05.04.2018. The committee decided to approve 10 MT of gold dore.
285	M/s. Nakoda Unique Gold P. Ltd, Chennai 01/53/8/E/AM19/N-10/IC	30.07.18	5000 Kgs. of Silver Dore Bars	NA	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted the copy of Udyog Aadhar Registration Certification from

					MSME, copy of Pollution certificate dated 22.03.2017 valid upto 21.03.2024. The committee decided to seek utilization details of previous import authorization (viz. custom debit sheet/ Bill of Entry) issued for import of gold dore bar alongwith GST invoices of sales of the finished products.
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5. The meeting ended with vote of thanks to the chair.

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